GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:894 ANSWERED ON:01.03.2013 REVIEW OF SCHEMES PROGRAMMES FOR SCHEDULED TRIBES Mahato Shri Narahari;Tirkey Shri Manohar;Tudu Shri Laxman;Vasava Shri Mansukhbhai D.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has assessed/reviewed the performance of schemes/ programmes being implemented for socioeconomic development of the Scheduled Tribes (STs), particularly those implemented through Non Governmental Organisations (NGOs);

(b) if so, the details thereof along with the shortcomings noticed therein; and

(c) the corrective measures taken/proposed to be taken by the Government to improve the functioning of these schemes/programmes?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (c): The Ministry of Tribal Affairs recently got evaluation of the Schemes implemented through Voluntary Organisations (VOs) / Non-Governmental Organisations (NGOs) by an Independent Agency, namely, M/s. Development & Research Services Pvt. Limited, Delhi, in the States of Andhra Pradesh, Jharkhand, Karnataka and Madhya Pradesh. Important findings and recommendations of the Agency are -

- Intervention in health and education sectors through Ministry of Tribal Affairs' projects had a positive impact at grass roots level.

- School projects for tribals are playing the role of a catalyst in educational development of tribal children such as rise in enrolment in schools, decrease in drop-out rates from schools, rise in number of teachers in school as compare to earlier, inclination towards higher education among children and preparation for competitive examinations.

- Need to strengthen interventions in education sector at the middle and high school levels has emerged as one of the critical issues

- Increase in the number of seats for girl children along with better hostel facilities should be the initiating step.

- Special coaching may be provided to tribal boys and girls after their graduation to prepare them as basic school teachers and post them to their respective villages as school teachers.

- The role of the implementing agents (VOs/NGOs) needs to be re-examined for their capabilities in implementing the schemes, as in some cases, their capabilities have been the limiting factor.

- The role, responsibilities and involvement of State Tribal Departments in implementation of the schemes need to be strengthened.

- A decentralized process for release of funds through the state departments to the NGOs would not only create a suitable environment for smoother implementation, it will also ensure the accountability of the NGOs to the state.

- Intervention in health and education sectors through Ministry of Tribal Affairs' projects had a positive impact at grass roots level.

- Systematic monitoring framework need to be designed and used at all levels.

- Empowering the Panchayati Raj Institutions (PRIs) and Community-Based Organisations (CBOs) to regularly monitor the implementation activities would help reduce the load and onus on the state departments in regular monitoring.

Detailed examination of the Report is currently under progress.